

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3185
ANSWERED ON:29.08.2013
MONITORING AGENCY FOR DGCA
Venugopal Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any monitoring agency for Directorate General of Civil Aviation (DGCA);
- (b) if so, the details thereof;and
- (c) the steps taken by the government in this regard?

Answer

Minister of State the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (c): No, Madam.

There is no formal agency to monitor the functioning of Directorate General of Civil Aviation (DGCA). However, the functioning of DGCA, which is an attached office of Ministry of Civil Aviation is periodically monitored by the Ministry. Further, since India is a signatory to the International Civil Aviation Organisation (ICAO) Convention, instructions/guidelines on International Standards and Recommended Practices (SARPs) issued by ICAO are followed by DGCA. ICAO also conducts audit from time to time to monitor the compliance of SARPs.